The Committee is authorised to call for information from the Services theInter-Services Headquarters, Organisations and the Deptts. Defence and take the Ministry of such evidence as it may consider necessary.

for next Olympics Strategy

- *168. SHRI MENTARY PADMANA-BHAM: Will the PRIME MINISTER be pleased to state:
- (a) whether Government are aware of the damage being caused to various sports and games by the constant infighting in various sports associations and ail India organisations;
- (b) whether any stress has been given to enhance our international standing in and sports by devising various games methods of avoiding faction ridden. sports bodies;
- (c) whether strategy has been devised for the next Olympics to ensure a better performance for India, and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) and (b) Yes Sir. The National Sports Policy 1984 calls upon Indian Sports Bodies to 'present a unified and cohesive image in keeping with the dignity o the Nation'. The Guidelines of the Government contained in 'Opeation Excellence, 1988-90' have also povided for various objective systems, criteria and measures for the selection and coaching of elite sportspersons in identified disciplines, with potential for winning medals in international events, Nutritive diet and sports medicine inputs, appropriate international exposures as part of a well-conceived long-term plan of development engagement of foreign coaches and import of equipments, where considered imperative in the cause of such development, special attention to promising juniors and other such measures are also being taken. Bilateral exchanges

of coaches, sports psychologists, sportspersons, teams under Cultural Exchanges Programmes and Sports Protocols calculated to improve our international competitive status are also organised. International standard playing surfaces and athletic tracks are also sought increasingly to be provided. All such measures are directed towards enhancing our international standing.

(c) and (d) While sports disciplines having medal winning potential in international tournaments/championships have generally been identified and training of athletes is in full swing with the objective of participation in Beijing Asian Games, 1990, a similar appropriate approach under consideration for our participation in next Olympics, The strategy can be finalised after the Beijing Asian Games in the light of the experience gained, lessons learnt and results achieved.

Raids on Indian Fishing Boats by the Sri Lankan Navv

@*169. PROF. SOURENDRA BHATTACHARJEE:

SHRI S. MADHAVAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Sri Lankan Navy have been conducting raids on Indian fishing boats transgressing Indian territorial waters:
- (b) if so, the number of such raids so far, the number of the boats involved along with the casualty figures in this regard; and
- (c) what steps have been taken to put an end to such violation of Indian territorial waters and the loss of and injury to Indian lives?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA: (a) No instance has come

[@]Prviously Starred Question 29 transferred from the 8th August, 1990.